Annexure-3 Name of the corporate debtor: M/s Kasargod Power Corporation Limited Date of commencement of CIRP: 19/01/2024: List of creditors as on: 11/06/2024 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of cre- ditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingen | Amount of any mutual | (Amount i Amount of claim not | | Remarks If any |
|------------|--------------------------|------------------------------|-------------------|--------------------------------|--------------------|---|---|------------------------------|--------------------------------|---------------------------|---------------------------------|--|------------------|-------------------|
| | | Date of receipt | Amourt claimed | Amount of claim admitted | Nature of claim | Amount covered by secur -ity Interest | Amou nt covere d by guara ntee | Whether related party? | % Voting share in CoC | t claim | dues, that may be set-off | | verificati on | |
| 1 | UCO Bank | | | 19,12,25,4 77/- | | 19,12,25, 477/- | NA | No | 19.89% | NA | NA | Nil | Nil | NA |